

4 - 3/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... CJM Barcilly

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		<u>NIL</u>			

Superintendent of Police  
Unchakur

[Signature]  
[Name]

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAI PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

313/17

In the Court of..... ACTM I

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Ch Allan/Deposit slip. (The details of the Scheme and Ch Allan forms are available on this website)
		N/L			
		B7			
		Am			
		B			

RD 08.3.11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of Agm @ [illegible]

Sl. No. / Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

with

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श्री अ. अ. अ.

[Signature]  
2/3/11



**IN CASES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' POWER TO OPEN ACCOUNT IN STATE BANK OF  
INDIA)**

3-3-17

In the Court of

A. J. M. M. M. M. M.

Sl. No.	Case number	Name of Parties	Officer Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ To be filed in by the District Judgeship before uploading this proforma on the website of State Bank of India along with applicable commission after filing up the proforma of the Scheme and Challan forms are available on this website)
			<u>N/A</u>			

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Adv. Genl.

08/08/17

Magistrate III